

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 252/KB/2017

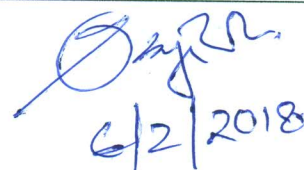
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th February 2018, 10.30 A.M

Name of the Company	Sanjay Kariwala & Ors.-Vs-Kariwala Sarees Pvt.Ltd. & Ors.		
Under Section	241/22		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SANJIB DAWN.
Advocate

HSBC
Respondent


6/2/2018

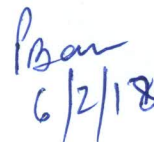
1. SWAPNA CHOUBEY, ADV
2. SIDHARTHA SHARMA, ADV
3. NAMRATA BASU, ADV
4. SOURADEEP SAR

Regd. No.
2,3,485


6/2/18

1. MR. NIRMALYA DASGUPTA, ADV
2. MR. SHAUNAK MITRA, ADV.
3. MS. PRITHA BASU, ADV.

for petitioners/
applicants

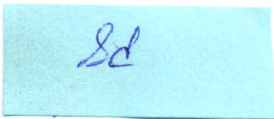

6/2/18

ORDER

Ld. Counsel for the petitioner and the respondent nos. 2
to 5 is present.

Ld. Counsel on behalf of HSBC Bank, to be impleaded or not, entered appearance today and prayed for hearing on behalf of the HSBC.

List it on 06/03/2018 for hearing.



(Jinan K.R.)
Member (J)